

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00156/2020

DATED THIS THE 02ND DAY OF NOVEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

Dr. Girishastri Kashikar

Aged about 38,

S/o Shanarshastri

Working as IMO-Gr-I

ESIC Model Hospital at Rajajinagar

Bangalore, residing at # 165, 2nd Cr, 2nd Main,

VHBCS Layout, Mahalakshmipuram, Bangalore 86

....Applicant

(By Advocate Shri N. Khetty- through video conference)

Vs.

1. Employees State Insurance Corporation,
Medical Division-IV

Hqrs. Ofice, Panchadeep Bhavan,

CIG Marg, New Delhi 110 002,

Represented by its Director General

2. Employees State Insurance Corporation,
Rajajinagar, Bangalore,

ESIC Model Hospital, Rajajinagar, Bangalore 10

Represented by its Joint Director (Admn)

3. Employees State Insurance Corporation,
Rajajinagar, Bangalore,

ESIC Model Hospital, Rajajinagar, Bangalore – 10

Represented by its Medical Superintendent

4. Deputy Director (Medical Admn)

Hqrs. Office, Panchadeep Bhavan,

CIG Marg, New Delhi 110 002

.....Respondents

(By Shri M.V. Rao, Senior Panel Counsel - through video conference)

O R D E R (ORAL)**PER: SURESH KUMAR MONGA, MEMBER (J)**

Shri M.V. Rao, learned counsel representing the respondents, at the very outset stated that the relief claimed herein has already been granted to the applicant. The fact as stated by Shri M.V. Rao has not been disputed by Shri N. Khetty, learned counsel representing the applicant.

2. In view of the above, the OA is disposed of having been rendered infructuous.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

/ksk/

Annexures referred to by the applicant in OA No. 170/00156/2020

Annexure A1	Copy of the transfer order dated 14.02.2020
Annexure A2	Copy of the order dated 30.07.2009
Annexure A3	Copy of the applicant's letter dated 04.10.2016
Annexure A4	Copy of the applicant's letter dated 19.01.2017
Annexure A5	Copy of the letter dated 23.01.2017
Annexure A6	Copy of the letter dated 13.02.2017
Annexure A7	Copy of the applicant's representation dated 25.05.2017
Annexure A8	Copy of the letter dated 30.07.2017
Annexure A9	Copy of the letter dated 21.06.2017
Annexure A10	Copy of the letter dated 28.08.2017
Annexure A11	Copy of the representation dated 19.09.2019
Annexure A12	Copy of the letter dated 17.10.2019
Annexure A13	Copy of the RTI query and reply

Annexures referred in reply statement

Annexure R1	Copy of the offer of appointment dated 12.06.2009
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